

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>14,27,413.7</b>	<b>16,03,535.3</b>	<b>17,64,609.2</b>	<b>19,41,433.4</b>	<b>9,15,973.9</b>	<b>11,42,620.5</b>	<b>12,27,755.2</b>	<b>11,48,662.5</b>
<b>I. TAX REVENUE (A+B)</b>	<b>8,88,100.6</b>	<b>8,83,910.0</b>	<b>10,02,165.3</b>	<b>11,03,917.0</b>	<b>5,07,679.8</b>	<b>4,88,453.7</b>	<b>5,55,079.7</b>	<b>6,19,154.8</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>2,30,037.5</b>	<b>2,57,540.0</b>	<b>2,63,551.3</b>	<b>3,20,466.0</b>	<b>85,392.8</b>	<b>80,129.7</b>	<b>97,179.7</b>	<b>1,08,429.8</b>
<b>1. Taxes on Income (i+ii)</b>	<b>412.4</b>	<b>402.0</b>	<b>437.0</b>	<b>524.0</b>	<b>1,518.5</b>	<b>1,700.5</b>	<b>1,500.5</b>	<b>1,500.6</b>
i) Agricultural Income Tax	-	-	-	-	-	-	-	-
ii) Taxes on Professions, Trades, Callings and Employment	412.4	402.0	437.0	524.0	1,518.5	1,700.5	1,500.5	1,500.6
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>3,688.5</b>	<b>4,269.0</b>	<b>2,859.0</b>	<b>3,832.0</b>	<b>2,052.7</b>	<b>3,028.0</b>	<b>3,028.0</b>	<b>3,397.7</b>
i) Land Revenue	982.7	451.0	488.0	585.0	1,304.4	1,900.0	1,900.0	1,950.0
ii) Stamps and Registration Fees	2,705.8	3,818.0	2,371.0	3,247.0	748.3	1,128.0	1,128.0	1,447.7
iii) Urban Immovable Property Tax	-	-	-	-	-	-	-	-
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>2,25,936.7</b>	<b>2,52,869.0</b>	<b>2,60,255.3</b>	<b>3,16,110.0</b>	<b>81,821.6</b>	<b>75,401.2</b>	<b>92,651.2</b>	<b>1,03,531.5</b>
i) Sales Tax (a to e)	71,888.7	74,751.0	64,916.0	79,198.0	15,075.5	11,502.0	11,502.0	12,000.0
a) Central Sales Tax	-478.2	50.0	40.0	88.0	0.1	-	-	-
b) State Sales Tax/VAT	49,057.0	54,490.0	46,485.0	63,911.0	15,017.1	11,500.0	11,500.0	12,000.0
c) Surcharge on Sales Tax	28.5	-	-	-	55.3	-	-	-
d) Receipts of Turnover Tax	-	-	-	-	-	-	-	-
e) Other Receipts	23,281.3	20,211.0	18,391.0	15,199.0	3.0	2.0	2.0	-
ii) State Excise	30,799.6	35,003.0	35,003.3	41,304.0	178.9	100.0	150.0	180.0
iii) Taxes on Vehicles	9,942.4	10,012.0	12,320.0	15,030.0	2,789.5	3,494.7	3,494.7	4,255.5
iv) Taxes on Goods and Passengers	1,254.5	1,100.0	1,409.0	1,691.0	538.9	503.0	503.0	596.0
v) Taxes and Duties on Electricity	162.6	151.0	136.0	195.0	-	-	-	-
vi) Entertainment Tax	0.6	-	-	-	5.1	1.5	1.5	-
vii) State Goods and Services Tax	1,11,793.8	1,31,601.0	1,46,316.0	1,78,506.0	63,233.9	59,800.0	77,000.0	86,500.0
viii) Other Taxes and Duties	94.5	251.0	155.0	186.0	-	-	-	-
<b>B. Share in Central Taxes (i to x)</b>	<b>6,58,063.1</b>	<b>6,26,370.0</b>	<b>7,38,614.0</b>	<b>7,83,451.0</b>	<b>4,22,287.0</b>	<b>4,08,324.0</b>	<b>4,57,900.0</b>	<b>5,10,725.0</b>
i) Central Goods and Services Tax (CGST)	1,94,554.0	2,05,670.0	2,08,815.0	2,53,331.0	1,26,897.0	1,34,074.0	1,47,170.0	1,65,144.0
ii) Corporation Tax	1,97,431.0	1,95,576.0	2,47,448.0	2,50,756.0	1,22,541.0	1,27,494.0	1,47,899.0	1,63,465.0
iii) Income Tax	1,97,929.0	1,88,886.0	2,41,399.0	2,43,952.0	1,28,788.0	1,23,133.0	1,43,692.0	1,59,030.0
iv) Estate Duty	-	-	-	-	-	-	-	-
v) Other Taxes on Income and Expenditure	2.0	-	-	-	1.0	-	-	-
vi) Taxes on Wealth	24.0	-7.0	-	-7.0	17.0	-5.0	-5.0	-4.0
vii) Customs	42,642.0	27,157.0	29,234.0	24,853.0	27,641.0	17,704.0	12,623.0	16,201.0
viii) Union Excise Duties	19,834.0	8,459.0	9,280.0	10,409.0	12,721.0	5,514.0	6,314.0	6,786.0
ix) Service Tax	4,984.0	629.0	1,139.0	157.0	3,249.0	410.0	207.0	103.0
x) Other Taxes and Duties on Commodities and Services	663.1	-	1,299.0	-	432.0	-	-	-
<b>II. NON-TAX REVENUE (C+D)</b>	<b>5,39,313.1</b>	<b>7,19,625.3</b>	<b>7,62,444.0</b>	<b>8,37,516.4</b>	<b>4,08,294.0</b>	<b>6,54,166.8</b>	<b>6,72,675.5</b>	<b>5,29,507.8</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>52,458.2</b>	<b>73,072.0</b>	<b>59,021.1</b>	<b>74,259.2</b>	<b>62,211.6</b>	<b>83,643.0</b>	<b>85,509.8</b>	<b>89,699.5</b>
<b>1. Interest Receipts</b>	<b>2,464.9</b>	<b>1,395.0</b>	<b>721.0</b>	<b>865.0</b>	<b>4,182.6</b>	<b>5,837.7</b>	<b>5,837.7</b>	<b>4,600.8</b>
<b>2. Dividends and Profits</b>	<b>11.9</b>	<b>18.0</b>	<b>28.0</b>	<b>33.0</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>
<b>3. General Services</b>	<b>11,444.8</b>	<b>5,758.0</b>	<b>2,507.3</b>	<b>3,008.4</b>	<b>4,793.3</b>	<b>5,729.8</b>	<b>5,765.8</b>	<b>6,966.3</b>
<i>of which: State Lotteries</i>	-	-	-	-	404.5	3,500.0	3,500.0	3,500.0

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(₹ Lakh)

Item	MEGHALAYA				MIZORAM			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>1,666.3</b>	<b>1,947.0</b>	<b>1,448.5</b>	<b>1,738.8</b>	<b>6,445.7</b>	<b>8,017.0</b>	<b>7,991.7</b>	<b>8,524.6</b>
i) Education, Sports, Art and Culture	190.3	109.0	200.0	240.0	341.7	424.4	424.4	418.4
ii) Medical and Public Health	234.8	313.0	247.0	296.0	414.6	45.0	45.0	616.5
iii) Family Welfare	0.1	–	–	–	–	1.6	1.6	0.1
iv) Water Supply and Sanitation	678.6	721.0	712.0	855.0	5,483.8	7,000.0	7,000.0	7,200.0
v) Housing	52.9	57.0	56.0	67.0	140.9	220.5	220.5	155.0
vi) Urban Development	1.5	7.0	9.0	11.0	9.9	82.8	57.4	59.2
vii) Labour and Employment	498.7	726.0	215.0	258.0	39.6	84.2	84.2	59.2
viii) Social Security and Welfare	1.5	1.0	1.5	1.8	4.3	148.2	148.2	4.7
ix) Others	7.9	13.0	8.0	10.0	11.0	10.4	10.4	11.5
<b>5. Fiscal Services</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>1,886.0</b>	<b>22.0</b>	<b>22.0</b>	<b>2,074.6</b>
<b>6. Economic Services (i to xvii)</b>	<b>36,870.3</b>	<b>63,954.0</b>	<b>54,316.2</b>	<b>68,614.0</b>	<b>44,904.0</b>	<b>64,036.5</b>	<b>65,892.7</b>	<b>67,533.2</b>
i) Crop Husbandry	265.0	246.0	246.0	295.0	41.5	94.8	94.8	104.5
ii) Animal Husbandry	220.2	254.0	231.0	282.0	63.2	155.6	155.6	171.2
iii) Fisheries	4.2	2.0	4.0	5.0	90.3	133.5	133.5	146.8
iv) Forestry and Wildlife	11,734.1	12,000.0	13,150.0	17,095.0	539.7	550.0	550.0	600.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	4.6	574.0	5.0	6.0	57.4	121.0	121.0	121.0
vii) Other Agricultural Programmes	83.1	151.0	151.0	184.0	139.9	203.5	203.5	203.9
viii) Major and Medium Irrigation Projects	–	–	–	–	–	–	–	–
ix) Minor Irrigation	16.6	63.0	91.0	109.0	0.6	3.9	3.9	4.1
x) Power	308.6	171.0	276.0	331.0	40,189.8	58,700.0	60,000.0	62,000.0
xi) Petroleum	–	–	–	–	–	–	–	–
xii) Village and Small Industries	88.3	83.0	93.0	113.0	21.7	104.3	104.3	63.9
xiii) Industries@	23,978.4	50,000.0	40,000.0	50,000.0	651.6	1,100.0	1,100.0	1,200.0
xiv) Ports and Light Houses	–	–	–	–	–	–	–	–
xv) Road Transport	21.2	–	5.0	6.0	57.4	153.2	153.2	154.0
xvi) Tourism	1.5	96.0	2.0	3.0	149.6	350.0	350.0	350.0
xvii) Others*	144.5	314.0	62.2	185.0	2,901.2	2,366.7	2,922.9	2,413.8
<b>D. Grants from the Centre (1 to 7)**</b>	<b>4,86,854.9</b>	<b>6,46,553.3</b>	<b>7,03,422.9</b>	<b>7,63,257.2</b>	<b>3,46,082.5</b>	<b>5,70,523.8</b>	<b>5,87,165.7</b>	<b>4,39,808.3</b>
1. State Plan Schemes	-2.3	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	2,95,561.6	4,05,865.6	4,42,635.3	5,35,013.5	1,33,493.2	2,91,827.4	3,08,469.3	2,67,041.9
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Finance Commission Grants	1,49,464.8	1,31,000.0	1,31,130.0	1,06,324.0	1,91,029.0	1,80,119.0	1,77,000.0	1,63,500.0
i) Post Devolution Revenue Deficit Grants	1,27,900.0	1,03,300.0	1,03,300.0	71,500.0	1,79,000.0	1,61,500.0	1,61,500.0	1,47,400.0
ii) Grants for Rural Local Bodies	9,100.0	14,000.0	14,000.0	14,100.0	3,450.0	7,100.0	7,100.0	7,200.0
iii) Grants for Urban Local Bodies	–	6,900.0	6,900.0	7,300.0	1,700.0	3,500.0	3,500.0	3,700.0
iv) Grant in aid for State Disaster Response Fund	5,280.0	6,800.0	6,930.0	5,822.0	3,760.0	4,900.0	4,900.0	5,200.0
v) Others (including Health Sector Grants)	7,184.8	–	–	7,602.0	3,119.0	3,119.0	–	–
6. Grants under proviso to Article 275(1) of the Constitution	–	–	–	–	2,971.5	1,577.4	1,577.4	991.4
7. Other Grants	41,830.8	1,09,687.7	1,29,657.7	1,21,919.7	18,588.6	97,000.0	1,00,119.0	8,275.0
of which: GST Compensation (1)#	–	–	–	–	269.3	–	–	–
GST Compensation (2)#	16,292.9	5,000.0	–	–	–	–	–	–

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>TOTAL REVENUE (I+II)</b>	<b>13,45,114.2</b>	<b>16,07,511.6</b>	<b>15,19,248.8</b>	<b>15,78,143.0</b>	<b>1,53,05,943.8</b>	<b>1,63,96,652.0</b>	<b>1,63,50,000.0</b>	<b>1,84,50,000.0</b>
<b>I. TAX REVENUE (A+B)</b>	<b>6,17,635.0</b>	<b>6,06,424.0</b>	<b>6,84,818.0</b>	<b>7,38,177.0</b>	<b>78,89,270.9</b>	<b>82,97,788.0</b>	<b>89,98,933.0</b>	<b>99,25,118.0</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,30,581.0</b>	<b>1,41,749.0</b>	<b>1,44,799.0</b>	<b>1,56,972.0</b>	<b>40,74,791.9</b>	<b>46,00,000.0</b>	<b>47,00,000.0</b>	<b>53,00,000.0</b>
<b>1. Taxes on Income (i+ii)</b>	<b>3,050.5</b>	<b>3,294.0</b>	<b>3,294.0</b>	<b>3,294.0</b>	<b>25,397.1</b>	<b>25,000.0</b>	<b>30,000.0</b>	<b>36,000.0</b>
i) Agricultural Income Tax								
ii) Taxes on Professions, Trades, Callings and Employment	3,050.5	3,294.0	3,294.0	3,294.0	25,397.1	25,000.0	30,000.0	36,000.0
<b>2. Taxes on Property and Capital Transactions (i to iii)</b>	<b>462.3</b>	<b>395.0</b>	<b>435.0</b>	<b>453.0</b>	<b>3,08,286.0</b>	<b>2,62,000.0</b>	<b>2,92,900.0</b>	<b>3,26,600.0</b>
i) Land Revenue	123.0	85.0	125.0	138.0	66,423.9	61,000.0	75,000.0	81,500.0
ii) Stamps and Registration Fees	339.3	310.0	310.0	315.0	2,41,862.1	2,01,000.0	2,17,900.0	2,45,100.0
iii) Urban Immovable Property Tax								
<b>3. Taxes on Commodities and Services (i to viii)</b>	<b>1,27,068.2</b>	<b>1,38,060.0</b>	<b>1,41,070.0</b>	<b>1,53,225.0</b>	<b>37,41,108.8</b>	<b>43,13,000.0</b>	<b>43,77,100.0</b>	<b>49,37,400.0</b>
i) Sales Tax (a to e)	26,186.7	28,000.0	27,500.0	29,000.0	9,99,960.2	11,20,830.0	11,80,100.0	13,27,300.0
a) Central Sales Tax					955.3	2,083.4	1,127.4	1,052.0
b) State Sales Tax/VAT					9,98,957.0	11,18,649.6	11,78,916.1	13,26,184.4
c) Surcharge on Sales Tax								
d) Receipts of Turnover Tax								
e) Other Receipts	26,186.7	28,000.0	27,500.0	29,000.0	47.9	97.0	56.5	63.6
ii) State Excise	332.1	320.0	320.0	325.0	5,52,759.6	6,49,600.0	6,88,200.0	7,74,000.0
iii) Taxes on Vehicles	14,103.7	11,500.0	13,000.0	13,500.0	1,66,352.9	2,10,300.0	1,97,900.0	2,22,600.0
iv) Taxes on Goods and Passengers	2,143.4	2,000.0	2,100.0	2,200.0	11,098.6	5,500.0	14,200.0	19,570.0
v) Taxes and Duties on Electricity	777.5	475.0	650.0	700.0	3,71,692.4	3,78,870.0	3,72,500.0	3,93,500.0
vi) Entertainment Tax	491.0				20.9	-0.1	-0.1	29.9
vii) State Goods and Services Tax	83,033.8	95,765.0	97,500.0	1,07,500.0	16,39,224.3	19,47,900.0	19,24,200.0	22,00,400.0
viii) Other Taxes and Duties						0.1	0.1	0.1
<b>B. Share in Central Taxes (i to x)</b>	<b>4,87,054.0</b>	<b>4,64,675.0</b>	<b>5,40,019.0</b>	<b>5,81,205.0</b>	<b>38,14,479.0</b>	<b>36,97,788.0</b>	<b>42,98,933.0</b>	<b>46,25,118.0</b>
i) Central Goods and Services Tax (CGST)	1,44,630.0	1,52,576.0	1,86,407.0	1,87,934.0	11,43,385.0	12,14,174.0	11,61,200.0	14,95,545.0
ii) Corporation Tax	1,46,064.0	1,45,089.0	1,68,309.0	1,86,024.0	9,58,311.0	11,54,590.0	13,75,400.0	14,80,342.0
iii) Income Tax	1,46,736.0	1,40,125.0	1,63,522.0	1,80,976.0	11,74,327.0	11,15,090.0	12,64,988.0	14,40,173.0
iv) Estate Duty								
v) Other Taxes on Income and Expenditure					9.0			
vi) Taxes on Wealth	18.0	-5.0	-5.0	-5.0	291.0	-41.0	-96.0	-38.0
vii) Customs	31,444.0	20,147.0	14,366.0	18,437.0	3,03,119.0	1,60,323.0	3,05,200.0	1,46,718.0
viii) Union Excise Duties	14,433.0	6,276.0	7,185.0	7,722.0	1,71,885.0	49,939.0	1,73,800.0	61,450.0
ix) Service Tax	3,729.0	467.0	235.0	117.0	58,934.0	3,713.0	16,000.0	928.0
x) Other Taxes and Duties on Commodities and Services					4,218.0		2,441.0	
<b>II. NON-TAX REVENUE (C+D)</b>	<b>7,27,479.3</b>	<b>10,01,087.6</b>	<b>8,34,430.8</b>	<b>8,39,966.0</b>	<b>74,16,672.9</b>	<b>80,98,864.0</b>	<b>73,51,067.0</b>	<b>85,24,882.0</b>
<b>C. Own Non-Tax Revenue (1 to 6)</b>	<b>30,358.6</b>	<b>29,067.2</b>	<b>88,657.3</b>	<b>38,083.6</b>	<b>54,25,680.9</b>	<b>48,20,000.0</b>	<b>46,50,000.0</b>	<b>52,50,000.0</b>
<b>1. Interest Receipts</b>	<b>510.0</b>	<b>325.0</b>	<b>45,550.0</b>	<b>550.0</b>	<b>1,82,333.1</b>	<b>1,47,220.0</b>	<b>1,89,200.0</b>	<b>2,12,900.0</b>
<b>2. Dividends and Profits</b>	<b>49.4</b>	<b>50.0</b>	<b>247.0</b>	<b>214.0</b>	<b>52,342.9</b>	<b>65,000.0</b>	<b>1,01,000.0</b>	<b>1,00,000.0</b>
<b>3. General Services</b>	<b>2,622.0</b>	<b>1,576.5</b>	<b>9,120.0</b>	<b>775.0</b>	<b>68,668.2</b>	<b>72,251.0</b>	<b>1,12,227.0</b>	<b>1,17,435.0</b>
<i>of which: State Lotteries</i>								

## Appendix I : Revenue Receipts of States and Union Territories with Legislature (Contd.)

(₹ Lakh)

Item	NAGALAND				ODISHA			
	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)	2021-22 (Accounts)	2022-23 (Budget Estimates)	2022-23 (Revised Estimates)	2023-24 (Budget Estimates)
1	2	3	4	5	2	3	4	5
<b>4. Social Services (i to ix)</b>	<b>2,151.6</b>	<b>1,224.6</b>	<b>1,768.0</b>	<b>1,471.3</b>	<b>23,910.4</b>	<b>24,883.7</b>	<b>38,709.0</b>	<b>46,840.0</b>
i) Education, Sports, Art and Culture	320.4	200.0	250.0	250.0	4,550.9	2,755.0	4,280.0	7,500.0
ii) Medical and Public Health	139.7	100.0	150.0	150.0	7,824.9	8,260.0	12,830.0	17,500.0
iii) Family Welfare	–	0.1	–	–	19.1	95.8	65.0	90.0
iv) Water Supply and Sanitation	261.6	250.0	300.0	3.3	7,170.1	7,219.3	11,214.0	9,500.0
v) Housing	770.7	655.0	1,050.0	1,050.0	2,431.6	2,683.0	4,171.0	4,200.0
vi) Urban Development	1.2	1.0	4.0	4.0	533.0	75.0	202.0	650.0
vii) Labour and Employment	16.7	15.0	3.0	3.0	775.1	1,531.0	2,380.0	2,700.0
viii) Social Security and Welfare	628.3	1.0	2.0	2.0	357.6	45.0	400.0	450.0
ix) Others	13.0	2.5	9.0	9.0	248.0	2,219.6	3,167.0	4,250.0
<b>5. Fiscal Services</b>	<b>0.3</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>	<b>–</b>
<b>6. Economic Services (i to xvii)</b>	<b>25,025.3</b>	<b>25,891.1</b>	<b>31,972.3</b>	<b>35,073.3</b>	<b>50,98,426.3</b>	<b>45,10,645.3</b>	<b>42,08,864.0</b>	<b>47,72,825.0</b>
i) Crop Husbandry	9.3	7.0	8.0	9.0	787.1	1,050.0	1,635.0	1,800.0
ii) Animal Husbandry	58.4	48.0	58.0	60.0	190.1	205.0	320.0	490.0
iii) Fisheries	1.8	2.0	1.0	2.0	211.1	151.0	235.0	550.0
iv) Forestry and Wildlife	1,906.8	1,500.0	2,000.0	2,000.0	3,886.4	4,145.0	6,450.0	7,800.0
v) Plantations	–	–	–	–	–	–	–	–
vi) Co-operation	179.6	190.0	190.0	190.0	416.8	300.0	470.0	970.0
vii) Other Agricultural Programmes	5.3	5.8	–	–	373.1	295.0	458.0	870.0
viii) Major and Medium Irrigation Projects	–	–	–	–	79,013.9	1,00,200.0	1,07,420.0	1,09,200.0
ix) Minor Irrigation	–	0.5	–	–	1,423.2	2,500.0	2,680.0	8,500.0
x) Power	21,192.0	22,500.0	28,000.0	31,000.0	91.9	214.0	335.0	150.0
xi) Petroleum	–	–	–	–	53.8	6.2	10.0	200.0
xii) Village and Small Industries	13.8	1.5	15.0	15.0	203.6	192.0	298.0	450.0
xiii) Industries@	193.7	175.0	400.0	450.0	48,64,495.4	43,44,424.0	40,00,128.0	45,25,750.0
xiv) Ports and Light Houses	–	–	–	–	18,779.5	19,000.0	29,550.0	35,000.0
xv) Road Transport	544.9	510.0	650.0	680.0	–	–	–	–
xvi) Tourism	38.6	25.0	45.0	50.0	75.9	56.0	640.0	2,500.0
xvii) Others*	881.0	926.4	605.3	617.3	1,28,424.6	37,907.1	58,235.0	78,595.0
<b>D. Grants from the Centre (1 to 7)**</b>	<b>6,97,120.7</b>	<b>9,72,020.4</b>	<b>7,45,773.6</b>	<b>8,01,882.4</b>	<b>19,90,992.0</b>	<b>32,78,864.0</b>	<b>27,01,067.0</b>	<b>32,74,882.0</b>
1. State Plan Schemes	–	–	–	–	–	–	–	–
2. Central Plan Schemes	–	–	–	–	–	–	–	–
3. Centrally Sponsored Schemes	2,12,796.5	4,84,719.4	2,64,689.9	3,24,390.4	11,67,832.2	20,16,443.2	17,09,694.3	20,49,601.7
4. NEC/ Special Plan Scheme	–	–	–	–	–	–	–	–
5. Finance Commission Grants	4,84,324.2	4,87,301.0	4,81,083.6	4,77,492.0	4,55,676.7	4,73,217.0	6,07,239.0	6,25,084.0
i) Post Devolution Revenue Deficit Grants	4,55,700.0	4,53,000.0	4,53,000.0	4,44,700.0	–	–	–	–
ii) Grants for Rural Local Bodies	–	–	–	–	1,95,775.0	1,63,000.0	1,99,582.0	2,03,507.0
iii) Grants for Urban Local Bodies	10,850.0	14,300.0	15,800.0	14,991.0	99,501.7	90,465.0	1,04,477.0	1,09,701.0
iv) Grant in aid for State Disaster Response Fund	4,100.0	4,300.0	4,300.0	4,600.0	1,60,400.0	1,43,650.0	1,68,420.0	1,76,900.0
v) Others (including Health Sector Grants)	13,674.2	15,701.0	7,983.6	13,201.0	–	76,102.0	1,34,760.0	1,34,976.0
6. Grants under proviso to Article 275(1) of the Constitution	–	–	–	–	14,153.7	23,505.9	15,182.0	16,730.0
7. Other Grants	–	–	–	–	3,53,329.3	7,65,698.0	3,68,951.7	5,83,466.3
of which: GST Compensation (1)#	–	–	–	–	–	–	–	–
GST Compensation (2)#	–	–	–	–	2,46,514.1	6,22,600.0	2,21,800.0	4,15,700.0